

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

NO: 1499

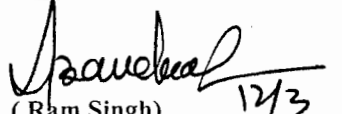
DATED:- 12/3/2019

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head-0488 Distt. & Sessions Judges under various object Heads to the extent shown against each Court for the current year 2018-19 as per detail given below:-

Rs. In lacs

S.No	Name of the Court	001 Salary	002- T.E.	007 O.E.	014- POL	364- Wages(Outsourcing)
1	Pr. D&S Judge, Rajouri.	25.00	---	---	---	---
2	Pr. D&S Judge, Ganderbal.	----	---	---	0.01	---
3	Addl. D&S Judge, Kathua.	----	0.20	---	---	---
4	CJ.M. Pulwama.	----	---	---	0.20	---
5	C.J.M. Budgam.	9.31	---	---	---	---
6	C.J.M. Poonch.	---	0.15	---	0.05	---
7	C.J.M. Rajouri.	3.00	---	---	---	---
8	Sub Judge, Batote.	---	---	---	---	0.14
9	Sub Judge, Surankote.	13.00	0.20	0.10	---	---
10	Spl. Mob. Mag. Jammu.	1.20	---	---	---	---
11	Munsiff, Mendhar.	---	0.50	---	---	---
12	Munsiff, Kangan.	---	0.50	---	---	---
13	Munsiff, Budgam.	7.00	---	---	---	0.27
14	Munsiff, Tangmarg.	---	---	---	---	0.05
15	Distt.Mob. Mag.(Tr) Doda.	---	----	0.10	0.15	---
16	Tehsildar, Budgam.	0.41	---	---	---	---
17	Tehsildar, Baramulla.	0.15	---	---	---	---

By Order.



(Ram Singh)
Deputy Registrar (Acctts)
12/3


No: 59411-37/AC

Dated: 12/3/2019

Copy forwarded to the:-

- 1-2 Pr. D&S Judge, Ganderbal/Rajouri.
3. Addl. D&S Judge, Kathua.
- 3-7. C.J.M. Pulwama/Budgam/Poonch/Rajouri
- 8-9 Sub Judge, Batote/Surankote.
10. Special Mob. Mag. Jammu.
- 11-14 Munsiff, Mendhar/Kangan/Budgam/Tangmarg.
15. Distt. Mob. Mag. (Tr) Doda.
- 16-17 Tehsildar, Budgam/Baramulla.
18. Treasury Officer, Sub Try. Distt.Court complex , Janipur, Jammu.
- 19-29 Treasury Officer, Ganderbal/Rajouri/Pulwama/Budgam/Poonch/Batote/Surankote/Mendhar/
Kangan/Doda/Baramulla/Kathua/Tngmarg.
- For inf. and necessary action.
30. Order Book.

He is for up-loading



Deputy Registrar (Acctts)
12/3